## GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 576 ANSWERED ON 06/02/2024

#### **ROADS AND BRIDGES ALLOCATED UNDER PMGSY IN IDUKKI**

### **576. ADV. DEAN KURIAKOSE:**

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of roads and bridges allocated under Pradhan Mantri Gram Sadak Yojana (PMGSY) in Kerala particularly in Parliamentary Constituency of Idukki during each of the last five years; and
- (b) the total funds released by the Union Government for the said purpose?

#### **ANSWER**

### MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

- (a) The details of roads and bridges sanctioned and completed under Pradhan Mantri Gram Sadak Yojana (PMGSY) during each of the last five years in the State of Kerala is given in Annexure-I. Parliament Constituency wise details of roads and bridges are not maintained in the Ministry. However, details of roads and bridges sanctioned and completed in Idukki and Ernakulam districts during each of the last five years are given in Annexure-II.
- (b) The funds for the implementation of the scheme are released by the Ministry to the State as a whole. The funds to the States are released on the basis of works in hand, their execution capacity & performance and unspent balances of the previous releases available with them. Funds are released by the Ministry to the consolidated fund of the State Government. Further district and sub-district wise releases are made by the State Government.

The Ministry has released Rs.398.34 crore as central fund and State has incurred expenditure of Rs. 688.17 crore (including State share) from Financial Year 2018-19 to 2023-24 (as on 01.02.2024) under the scheme. Furthermore, expenditure of Rs.39.33 crore in Ernakulam district and Rs. 63 crore in Idukki district (both including State share) has been incurred from Financial Year 2018-19 to 2023-24 (as on 01.02.2024) under the scheme.

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### Annexure referred to in part (a) of Lok Sabha Unstarred Question No.576 for 06.02.2024

### Roads and Bridges sanctioned and completed under PMGSY in State of Kerala during each of the last five years and current year

FY	Sanctioned			Completed		
	No. Roads	ofLength (km)	No. of Bridges	No. Roads	of Length (km)	No. of Bridges
2018-19	33	111.787	2	104	314.47	1
2019-20	0	0	0	63	125.85	0
2020-21	20	104.56	0	21	76.78	0
2021-22	123	581.67	1	20	66.65	1
2022-23	0	0	0	23	133.21	0
2023-24	112	594.75	0	27	185.81	1
(as on 01- 02-2024)	-					

### Annexure referred to in part (a) of Lok Sabha Unstarred Question No.576 for 06.02.2024

# Roads and Bridges sanctioned and completed under PMGSY in Idukki and Ernakulam districts of Kerala during each of the last five years and current year

		lo	lukki Distri	ct			
FY	Sanctioned			Completed			
	No. (	ofLength (km)	No. of Bridges	No. of Roads	Length (km)	No. of Bridges	
2018-19	2	13.56	0	7	31.68	0	
2019-20	0	0	0	5	13.21	0	
2020-21	1	6.02	0	2	5.28	0	
2021-22	7	43.03	0	1	1.16	0	
2022-23	0	0	0	2	6.73	0	
2023-24 (as on 01- 02-2024)	13	71.86	0	2	24.83	0	
		Erna	akulam Dis	trict			
2018-19	0	0	0	5	7.32	1	
2019-20	0	0	0	3	6.99	0	
2020-21	2	8.30	0	1	0.05	0	
2021-22	13	67.67	1	1	2.73	0	
2022-23	0	0	0	0	10.28	0	
2023-24 (as on 01- 02-2024)	9	59.70	0	2	17.18	0	